NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP No. 90/241/HDB/2017		
NAME OF THE COMPANY	Sanghi Spinners India Ltd		
NAME OF THE PETITIONER(S)	3A Capital Services Ltd		
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd & (13) Others		
UNDER SECTION	241		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Ch. Lamerndy for Fesp No (4)	n	984945689	3 Dgn

Heard Shri Tapasvilal Deora, Learned PCS for the Petitioner and Shri P. Amarender Reddy and Shri CH Ramesh Babu, Learned Counsels for the Respondent.

At the request of the Learned Counsels, post the case on 24.10.2017.

Member (T)

Member (J)